

BUSINESS ADVISORY COMMITTEE

(Ninth Lok Sabha)

FIFTEENTH REPORT

(Presented on 21-8-1990)

The Business Advisory Committee held a sitting on Tuesday, the 21st August, 1990.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

- (1) Discussion on the Resolution seeking disapproval of the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Ordinance, 1990.
- (2) The Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 1990 (Replacing the Ordinance)
(*Consideration and passing*) 4 hours
- (3) Discussion on the Resolution seeking disapproval of the Conservation of the Foreign Exchange and Prevention of Smuggling Activities (Amendment) Ordinance, 1990.
- (4) The Conservation of Foreign Exchange and Prevention of Smuggling Activities (Amendment) Bill, 1990. (Replacing the Ordinance)
(*Consideration and passing*)
- (5) The Constitution (72nd Amendment) Bill, 1990 (*Insertion of new article 371J and amendment of the First and Fourth Schedule*)
(*Consideration and passing*) 3 hours
- (6) The Constitution Amendment Bill, 1990 re: Panchayati Raj and Nagarpalikas.
(*Consideration and passing*) 6 hours
- (7) The Constitution (70th Amendment) Bill, 1990, as passed by Rajya Sabha re. Chief Election Commissioner. (*Amendment of article 324*)
(*Consideration and passing*) 2 hours
- (8) The Constitution (71st Amendment) Bill, 1990, as passed by Rajya Sabha re. delimitation of constituencies. (*Amendment of articles 81, 82, 170 and 327*).
(*Consideration and passing*) 3 hours
- (9) The Salary and Allowances of Leaders of Opposition in Parliament (Amendment) Bill, 1990
(*Consideration and passing*) ½ hour
- (10) The Cantonments (Amendment) Bill, 1990.
(*Consideration and passing*) 1 hour

NEW DELHI;
August 21, 1990

Sravana 30, 1912 (Saka)

RABI RAY
Chairman,
Business Advisory Committee.